

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/153/2017  
NAME OF THE PETITIONER : V.L.PROMOTERS  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu for Ad. Chennai	Represent of Respondent	B. Sarath

**ORDER**

Matter is called. No representation on behalf of both the parties. One communication has been received from the Company Secretary for adjournment. At request, matter is adjourned. Put up on **19.01.2018 at 10.30 A.M.**

MEMBER (TECHNICAL)  
ghk

MEMBER (JUDICIAL)